

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. PREETHI. S. ARASU
for Rajagopal & Raghunathan
Advocates

Counsel for
Respdt

Preethi S

2. Imthiaz Ahmed. V.K
For K. Gautham Kumar

counsel for
petitioner

Imthiaz

ORDER

Counsel for petitioner present. Counsel for R1 to R3 present and stated that the senior counsel could not attend before the Adjudicating Authority for making submissions today and sought time for making submissions in relation to the civil suit filed by the petitioner which was disposed of by the District Judge, Kozhikode and appeal pending before the Hon'ble High Court of Kerala. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

SD/-

(K. Anantha Padmanabha Swamy)
Member (Judicial)